

OFFICE OF DISTRICT AND SESSIONS JUDGE MEWAT AT NUH

ORDER:

In view of prevailing situation of number of containment zones and buffer zones in Nuh District due to outbreak of the novel coronavirus (COVID-19) by District Administration, Nuh and extension of lockdown in containment zones upto 30th September, 2020 by the Ministry of Home Affairs vide order dated 29th August, 2020 and with a view to ensuring the safety of the Judicial Officers, Advocates, Staff and litigants, the following Superior Judicial Officers are hereby deputed to attend the urgent matters with effect from 01.09.2020 to 30.09.2020 on the same terms as made in order Nos. 1275/O.2 dated 16.5.2020, 1393/O.2 dated 05.06.2020 and 1548/O.2 dated 30.06.2020:

Sr. No.	Period of Duty	Name of Judicial Officer
1.	01.09.2020 & 02.09.2020	Ms. Rajni Yadav, AD&SJ
		Sh. Mohit Aggarwal, AD&SJ
2.	03.09.2020 & 04.09.2020	Ms. Neerja Kulwant Kalson, D&SJ
		Sh. Prashant Rana, AD&SJ
3.	07.09.2020 to 10.09.2020	Ms. Rajni Yadav, AD&SJ
		Sh. Mohit Aggarwal, AD&SJ
4.	11.09.2020	Sh. Prashant Rana, AD&SJ
		Sh. Mohit Aggarwal, AD&SJ
5.	14.09.2020 to 16.09.2020	Ms. Neerja Kulwant Kalson, D&SJ
		Sh. Prashant Rana, AD&SJ
6.	17.09.2020	Ms. Rajni Yadav, AD&SJ
		Sh. Prashant Rana, AD&SJ
7.	18.09.2020	Ms. Rajni Yadav, AD&SJ
		Sh. Mohit Aggarwal, AD&SJ
8.	21.09.2020 to 23.09.2020	Ms. Neerja Kulwant Kalson, D&SJ
		Sh. Mohit Aggarwal, AD&SJ

9.	24.09.2020, 25.09.2020 & 28.09.2020	Ms. Rajni Yadav, AD&SJ Sh. Prashant Rana, AD&SJ	
10.	29.09.2020	Ms. Neerja Kulwant Kalson, D&SJ Sh. Prashant Rana, AD&SJ	
11.	30.09.2020	Ms. Neerja Kulwant Kalson, D&SJ Sh. Mohit Aggarwal, AD&SJ	
12.	02.09.2020, 04.09.2020, 07.09.2020, 09.09.2020, 11.09.2020, 15.09.2020, 17.09.2020, 21.09.2020, 23.09.2020, 25.09.2020, 29.09.2020	Ms. Madhu Khanna Lalli, AD&SJ (Special Court under Protection of Children from Sexual Offences Act, 2012)	
13.	01.09.2020, 03.09.2020, 08.09.2020, 10.09.2020, 14.09.2020, 18.09.2020, 22.09.2020, 24.09.2020, 28.09.2020 16.09.2020 & 30.09.2020 (Ferozepur-Jhirka)	Shri R.K. Jain, Principal Judge (Family Court)	
<p>Following Civil Judges/Judicial Magistrates are hereby deputed to attend the urgent matters with effect from 01.08.2020 to 31.08.2020 on the same terms as made in order No. 1275/O.2 dated 16.5.2020, 1393/O.2 dated 05.06.2020 and 1548/O.2 dated 30.06.2020:-</p> <p style="text-align: center;"><u>HEADQUARTERS AT NUH</u></p>			
Sr. No.	Period of Duty	Name of Judicial Officer	Police Stations
1.	01.09.2020 to 04.09.2020	Sh. Vineet Sapra, CJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh

		Dr. Renu Solkhe, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
2.	05.09.2020 to 08.09.2020	Sh. Vishal, ACJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Ms. Lalita Patwardhan, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
3.	09.09.2020 to 12.09.2020	Sh. Vineet Sapra, CJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Dr. Renu Solkhe, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
4.	13.09.2020 to 16.09.2020	Sh. Vishal, ACJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Ms. Lalita Patwardhan, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo

5.	17.09.2020 to 19.09.2020	Sh. Vineet Sapra, CJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Dr. Renu Solkhe, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
6.	20.09.2020 to 24.09.2020	Sh. Vishal, ACJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Ms. Lalita Patwardhan, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
7.	25.09.2020 to 28.09.2020	Sh. Vineet Sapra, CJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh
		Dr. Renu Solkhe, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
8.	29.09.2020 & 30.09.2020	Sh. Vishal, ACJM	All urgent Civil Matters & urgent Criminal work relating to Police Stations City Nuh, City Tauru & Sadar Nuh

		Ms. Lalita Patwardhan, JMIC	All urgent Criminal work relating to Police Stations Sadar Tauru, Police Post Aakera, Jaisinghpur, Nalhar and Police Station Roj-ka-Meo
<u>SUB-DIVISION AT FEROPUR JHIRKA</u>			
Sr. No.	Period of Duty	Name of Judicial Officer	Police Stations
1.	01.09.2020 to 05.09.2020	Sh. Parveen, SDJM	All urgent Civil matters & urgent Criminal work relating to Police Stations Ferozepur Jhirka & Nagina
		Sh. Gaurav Khatana, JMIC	All urgent Criminal work relating to Police Stations Punhana, Pinangwan & Bichhor
2.	06.09.2020 to 10.09.2020	Sh. Parveen, SDJM	All urgent Civil matters & urgent Criminal work relating to Police Stations Ferozepur Jhirka & Punhana
		Sh. Rajvinder Singh, JMIC	All urgent Criminal work relating to Police Stations Nagina, Pinangwan & Bichhor
3.	11.09.2020 to 15.09.2020	Sh. Gaurav Khatana, JMIC	All urgent Civil matters & urgent Criminal work relating to Police Stations Punhana, Pinangwan & Bichhor
		Sh. Rajvinder Singh, JMIC	All urgent Criminal work relating to Police Stations Ferozepur Jhirka & Nagina

4.	16.09.2020 to 20.09.2020	Sh. Parveen, SDJM	All urgent Civil matters & urgent Criminal work relating to Police Stations Ferozpur Jhirka & Nagina
		Sh. Gaurav Khatana, JMIC	All urgent Criminal work relating to Police Stations Punhana, Pinangwan & Bichhor
5.	21.09.2020 to 25.09.2020	Sh. Parveen, SDJM	All urgent Civil matters & urgent Criminal work relating to Police Stations Ferozpur Jhirka & Punhana
		Sh. Rajvinder Singh, JMIC	All urgent Criminal work relating to Police Stations Nagina, Pinangwan & Bichhor
6.	26.09.2020 to 30.09.2020	Sh. Gaurav Khatana, JMIC	All urgent Civil matters & urgent Criminal work relating to Police Stations Punhana, Pinangwan & Bichhor
		Sh. Rajvinder Singh, JMIC	All urgent Criminal work relating to Police Stations Ferozpur Jhirka & Nagina

All concerned to note and comply.

Sd/-
District and Sessions Judge,
Mewat/31.08.2020

Endorsement No. 1949/0.2 Dated : 31/08/2020

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.

2. All the Judicial Officers posted in Mewat Sessions Division.
3. The Superintendent of Police, Nuh.
4. The District Attorney, Nuh.
5. The Presidents, Bar Association, Nuh and Ferozepur-Jhirka.
6. The Superintendent, District Jail, Bhondsi (Gurugram).

Sd/-
District and Sessions Judge
Mewat/31.08.2020